

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 209
(IB)-2582(ND)2019
IA-4122/2020, New RA-61/2024

IN THE MATTER OF:

M/s. Jakson Limited

... Applicant/Petitioner

Versus

M/s. Three C Universal Developers Limited

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 04.06.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4122/2020, RA-61/2024: List along with the transferred matters on 06.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)